## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 283/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

O. C. L. India Ltd.

V/s.

Goradia Special Steels Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

35 ADVAIT M. SETHNA FOR RESPONDENTS

a/w PARVAZ F. CAZI

DESTOR

Adv. Kunal Kumbhat for Petitioner afor Adn. Prabal Jaim

Praba

## **ORDER**

## TCP No. 283/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Respondent are present.

On the application for withdrawal on Company Petition filed by the Petitioner's Counsel, the same Company Petition is hereby **dismissed** as withdrawn looking at the settlement arrived between the parties.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)